

Annexure – 7																
Name of the corporate debtor: Sunstar Realty Development Limited; Date of commencement of CIRP: 10th July 2026; List of creditors as on: 21st September, 2026																
List of operational creditors (Government dues) (Amount in ₹)																
Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted										
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	Amount of contesting claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
2	Income Tax Department	GOC-01	*****	32,99,49,640.00	32,99,49,640.00	Unsecured	-	-	NA	NA	NA	NA	NA	NA	NA	
3	Assistant Commissioner, CGST & C.Ex., Div-III, Mumbai South Commissionerate	GOC-02	*****	2,30,51,769.00	2,30,51,769.00	Unsecured	-	-	NA	NA	NA	NA	NA	NA	NA	
Total				35,30,01,409.00	35,30,01,409.00							-	-	-	-	

Note: (1) The admission of the claim is based on the records and documents presently available with the IRP/RP and shall remain subject to verification and reconciliation with the books of account of the Corporate Debtor and the records/information made available by the Suspended Board of Directors.